

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.09**  
**C.P. (IB) No.17/BB/2023**

**IN THE MATTER OF:**

M/s. G K Ispat Private Limited ... Petitioner  
Vs.  
M/s. Veera Vahana Udyog Pvt. Ltd. ... Respondent

**Order under Section 9 of I & B Code, 2016**

**Order delivered on 25.06.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri. Anupam Agarwal  
For the Respondent : None

**ORDER**

1. Heard Learned Counsel for the Petitioner. None appeared for the Respondent.
2. List the case on **19.07.2024**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**